

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.1896

TO BE ANSWERED ON FRIDAY THE 21ST DECEMBER, 2018
AGRAHAYANA 30, 1940 (SAKA)

WITHDRAWAL OF CUSTOMS DUTY

1896. SHRI P. KARUNAKARAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has received any request from the Government of Kerala to withdraw five percent basic custom duty imposed on raw cashew nuts and also restore exporting incentives;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a) and (b): Yes Sir, this request has been received from the government of Kerala.

(c): The BCD on raw cashews has been reduced from 5% to 2.5%.
